

COURT NO. 23**THE HONOURABLE SRI JUSTICE VAKITI RAMAKRISHNA REDDY**

To be heard on Friday the 16th day of October 2026(AFTER BENCH WORK WITH TVKJ) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	MACMA/3505/2011 X-OBJ/83/2025	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Vs SMT. JANA SEETHAMAHALAXMI AND 6 ORS	K S N MURTHY	V SATYAM REDDY N SRUSHMAN REDDY (SC FOR TGSRTC ZONE 1) (R7) C SUNIL KUMAR REDDY (R8)	RANGA REDDY RRS 1 TO 4 APP BY MR.V.SATYA M REDDY RRS 2 TO 4 ARE MINORS REP BY R1 RRS 5 AND 6 DISD FOR DEFAULT VIDE C.O.DT:15/11/ 10 R7 APP BY MR.C.SUNIL KUMAR REDDY
2	X-OBJ/83/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Condone Delay Petition) IA 3/2025(Petition to Declare Major)	SMT. JANA SEETHAMAHALAXMI Vs M/S. UNITED INDIA INSURANCE COMPANY LTD.	V SATYAM REDDY		RANGA REDDY
3	MACMA/3432/2012	KAMMARI SURIAH AND 2 ORS Vs T.SURESH BABU AND ANR	BURUJU PAPA REDDY	C BUCHI REDDY	MAHABUBNA GAR R1 DISD FOR DEFAULT VIDE CO DT 15/12/2011 R2 APP BY C.BUCHI REDDY
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
4	WP/34365/2021 IA 1/2021(Injunction Petition) IA 2/2021(Injunction Petition) IA 3/2021(Suspension Petition) IA 1/2026(Injunction Petition)	T.Subhash Reddy Vs State of Telangana	SUNIL B GANU	GP FOR REVENUE M/s RESU LAW OFFICE (R6) P ACHUTHAM REDDY (R8) M/s RESU LAW OFFICE (R5) M/s RESU LAW OFFICE (R7)	HYDERABAD
<u>FOR ADMISSION</u>					
5	CC/5142/2026	Rangu Ramulu Vs G. Kumara Swamy	B ARJUN RAO		RAJANNA SIRCILLA
6	CC/5199/2026	Ediga Maldakal (Died per LRs) Vs Sri Naveen Mittal, I.A.S	P CHAKRAVARTHY		JOGULAMBA GADWAL

FOR FURTHER HEARING

7	CRP/4913/2006 IA 1/2021(Receive Docs Petition) CRP/2798/2007 CRP/4914/2006 CRP/4916/2006 CRP/4917/2006 CRP/4924/2006 CRP/6292/2006 CRP/6294/2006	P.MALLESHAM (CHINNA) AND N GANGADHAR 5 OTHERS Vs CH.RAMACHANDER RAO	POCHAI AH DORISHETTI	HYDERABAD SR died as per c.o. dt 26/09/2022 APP FOR LRS 7 TO 10 IANO.1/23 BY N.GANGADHA R (ADV)
8	CRP/4914/2006	P.MALLESHAM (CHINNA) AND N GANGADHAR 5 OTHERS Vs P.MAHESWARA RAO (DIED)	PRAVEEN VYAPARI POCHAI AH DORISHETTI (R2) POCHAI AH DORISHETTI (R3)	HYDERABAD R1 DIED RR 2,3 SERVED VIDE POSTAL RECEIPTS AND ACKNOWLED GMENT PROOF OF SERVICE FILED VIDE MEMO USR NO. 79089/22 MR. N. GANGADHAR APP FOR REVISION PETITIONER APP FOR LRS 7 TO 10 IANO.1/23 BY N.GANGADHA R (ADV)
9	CRP/4916/2006 IA 3/2017(CRPMP 35706/2017)(L R Petition)	P.MALLESHAM (CHINNA) AND N GANGADHAR 6 OTHERS Vs G.PAPAI AH AND ANOTHER	GP FOR ARBITRATION (R2)	HYDERABAD R1 DIED VIDE CT, R2 NOT NECESSARY VIDE CT R3 SERVED, VIDE MEMO USR NO. 79090/22 APP FOR LRS 8 TO 11IANO.1/23 BY N.GANGADHA R (ADV)
10	CRP/4917/2006	P.MALLESHAM AND 5 OTHERS Vs D.K.SESHAGIRI RAO (DIED) AND 2 OTHERS	PRAVEEN VYAPARI POCHAI AH DORISHETTI (R2)	HYDERABAD R1 DIED RR2,3 SERVED, VIDE USR NO. 79086/22 APP FOR LRS 7 TO 10 IANO.1/23 BY N.GANGADHA R (ADV)
11	CRP/4924/2006	P.MALLESHAM (CHINNA) AND N GANGADHAR 5 OTHERS Vs P.MAHESWARA RAO (DIED)	PRAVEEN VYAPARI POCHAI AH DORISHETTI (R2) POCHAI AH DORISHETTI (R3)	HYDERABAD R1 DIED VIDE PROPOSED LRS RR 2, 3 APP. BY SURESH KUMAR POTTURI MEMO FILED VIDE USR NO. 79088/22 APP FOR LRS 7 TO 10 IANO.1/23 BY N.GANGADHA R (ADV)

12	CRP/6292/2006	SMT.T.M.SHARADA AND 6 OTHERS Vs C.PAPAI AH (DIED)	N GANGADHAR	POCHAI AH DORISHETTI (R2)	HYDERABAD R1 DIED R2 SERVED VIDE USR NO. 79094/22 MR.N. GANGADHAR APP FOR REVISION PETITIONER APP FOR LRS 8 TO 11 IANO.1/23 BY N.GANGADHA R (ADV)
13	CRP/6294/2006	P.MALLESHAM AND 5 OTHERS Vs M/S. KRISHNA WELDING WORKS	N GANGADHAR		HYDERABAD SR SERVED ONLY POSTAL TRACK REPORT FILED VIDE USR NO.87479/21 MR. N. GANGADHAR APP FOR REVISION PETITIONER APP FOR LRS 7 TO 10 IANO.1/23 BY N.GANGADHA R (ADV)
14	CRP/2798/2007	P.MALLESHAM (CHINNA) AND 5 OTHERS Vs K.SUSHEELA , KAKI	N GANGADHAR	PRAVEEN VYAPARI	HYDERABAD SR RETURNED UNSERVED, VIDE USR NO. 79092/22 (ADDRESSEE DECEASED) MR. N. GANGADHAR FILED VAKALAT FOR REVISION PETITIONER APP FOR LRS 7 TO 10 IANO.1/23 BY N.GANGADHA R (ADV)
15	MACMA/5523/2008	FOUSIMA BEGUM AND 3 OTHERS Vs SHAI KHURSHEED AND ANOTHER	K VENKATESH GUPTA	RAMA KRISHNA MALLOJHALA (R2)	MAHABUBNA GAR R1 REMAINED EX PARTY BEFORE THE TRIBUNAL AND NO NOTICE IS NECESSARY VIDE CO DT 15/09/2016 R2 APP BY RAMAKRISHN A MALLOJHAL A
16	WP/22484/2015 IA 1/2015(WPMP 29043/2015)(Directio n Petition) WP/24481/2018	Md. Sadiq Vs The State of Telangana rep by its Principal Secretary,	GUDI MADHUSUDHAN REDDY	GP FOR LAND ACQUISITION	ADILABAD
17	WP/24481/2018 IA 1/2018(Direction Petition)	DOBE CHINNANNA, Vs THE STATE OF TELANGANA, REP. BY ITS PRINCIPAL SECRETARY,	GONE RAMESH	GP FOR LAND ACQUISITION (AP)	ADILABAD

18	WP/38655/2015 IA 1/2015(WPMP 49754/2015)(Directio n Petition) IA 2/2024(Permission Petition) IA 1/2026(Modification) CC/35/2024 WP/7240/2015 WP/10914/2022 WP/17611/2020 WP/19097/2020 WP/26256/2023	M.SATTEMMA (Died as per LRs P2 to P11) Vs PRL.SECY., REVENUE DEPT., HYD., AND 3 OTHERS,	P PANDU RANGA REDDY	GP FOR REVENUE N BHUJANGA RAO Deputy Solicitor General of India (R9)	MEDAK
19	WP/7240/2015 IA 1/2015(WPMP 9633/2015)(Stay Petition) IA 1/2021(Amendment Petition) IA 3/2021(Direction Petition)	D.AMARENDER REDDY Vs THE STATE TELANGANA REP BY ITS PRINCIPAL SECRETARY	P PANDU RANGA REDDY	GP FOR LAND ACQUISITION N BHUJANGA RAO Deputy Solicitor General of India (R39)	MEDAK
20	WP/17611/2020	A. ANJIAH AND 238 OTHERS Vs THE STATE TELANGANA	P PANDU RANGA REDDY	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R5) GP FOR LAND ACQUISITION (R7) GP FOR LAND ACQUISITION (R2) GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4) N BHUJANGA RAO Deputy Solicitor General of India (R6)	MEDAK
21	WP/19097/2020 IA 1/2020(Direction Petition) IA 1/2023(Direction Petition)	TUPPATHI KUMAR Vs THE UNION OF INDIA	P PANDU RANGA REDDY	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India (R10) N BHUJANGA RAO Deputy Solicitor General of India (R9) GP FOR LAND ACQUISITION (R6) N BHUJANGA RAO Deputy Solicitor General of India (R4) GP FOR LAND ACQUISITION (R7) GP FOR LAND ACQUISITION (R2) GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R8) GP FOR LAND ACQUISITION (R5)	MEDAK
22	WP/10914/2022 IA 1/2022(Direction Petition)	KAMMARI SATHAIAH , SATYANARAYANA Vs THE UNION OF INDIA	P PANDU RANGA REDDY	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R2)	MEDAK
23	WP/26256/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Vacate Stay Petition)	A.MALLESHAM Vs THE UNION OF INDIA	P PANDU RANGA REDDY	THE ADVOCATE GENERAL N BHUJANGA RAO Deputy Solicitor General of India	MEDCHAL- MALKAJGIRI
24	CC/35/2024	K.DEVA REDDY Vs MR. NAVEEN MITTAL	P PANDU RANGA REDDY	THE ADVOCATE GENERAL	RANGA REDDY
25	WP/22435/2017 IA 1/2017(WPMP 27617/2017)(Directio n Petition) WP/20692/2013	The Rahul Nagar Co-operative Housing Society Limited, Vs The State of Telangana,	A PADMA	GP FOR LAND ACQUISITION	RANGA REDDY

26	WP/20692/2013 IA 1/2013(WPMP 25371/2013)(Suspend Petition) IA 1/2026(Dispense with Petition)	RAHULNAGAR COOP HOUSING SOCIETY LTD, HYD Vs THE STATE OF TELANGANA	A PADMA	N VASUDEVA REDDY (R25) GP FOR LAND ACQUISITION (R6) GP FOR REVENUE (R24) GP FOR LAND ACQUISITION (R7) GP FOR LAND ACQUISITION (R2) M/S BMR LAW ASSOCIATES (R9) GP FOR LAND ACQUISITION (R4) B MAYUR REDDY (R26) GP FOR LAND ACQUISITION (R5) GP FOR INDUSTRIES COMMERCE (R23)	HYDERABAD
27	WP/6109/2021 IA 1/2021(Direction Petition) IA 1/2026(Receive Addl. Document)	Harijan Buchanna Vs The state of Telangana	B CHINNAPA REDDY	GP FOR REVENUE	MAHABUBNA GAR
28	WP/21641/2021 IA 1/2021(Suspension Petition) IA 1/2024(Amendment Petition)	Dudigala Nagalaxmi Vs The state of Telangana	BOMMAW RAZAIIAH	GP FOR REVENUE J ASHVINI KUMAR (R8) J ASHVINI KUMAR (R6) J ASHVINI KUMAR (R5) J ASHVINI KUMAR (R7)	NALGONDA
29	WP/24573/2021 IA 1/2021(Dispense with Petition) IA 2/2021(Direction Petition)	Sri. K. Babul Reddy Vs The State of Telangana	KRISHNA REDDY PUTTA	GP FOR REVENUE M/S. UNNAM LAW FIRM (R5)	RANGA REDDY
<u>ADMISSION (REVENUE)</u>					
30	WP/1216/2016 IA 1/2016(WVMP 481/2016)(Vacate Stay Petition) IA 5/2016(WPMP 5779/2016)(Vacation Motion Letter)	Kaveti Ram Mohan Rao Vs The State of Telangana, Rep. by its Principal Secretary,	N RAVI PRASAD	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR ASSIGNMENT (R6)	MEDAK
31	WP/1879/2016 IA 1/2016(WPMP 2375/2016)(Suspension Petition)	Manga Andalu, Vs The State of Telangana,	SANJEEVA REDDY GARLAPATI	GP FOR REVENUE KIRAN KUMAR GATTU (R4) VENKATARAMANAIK (R5)	RANGA REDDY
32	WP/5759/2016 IA 1/2016(WPMP 7320/2016)(Suspension Petition)	BURRA BONDIAH, WARANGAL DIST Vs SECY, REVENUE DEPT., HYD AND 3 OT	P PRABHAKAR REDDY	GP FOR REVENUE A PRABHAKAR RAO (R67)	WARANGAL
33	WP/5957/2016 IA 1/2016(WPMP 7567/2016)(Direction Petition)	HALEEMA BI Vs The Principal Secretary,	MAHBOOB HUSSAIN	GP FOR REVENUE	MAHABUBNA GAR
<u>INTERLOCUTORY</u>					
34	AS/769/2008 IA 2/2024(Vacate Stay Petition) IA 3/2024(Implead Petition)	SRI P. VEERA REDDY, MOMINPET MANDAL, RANGA REDDY DIST Vs SRI D.KRISHNA MOHAN, VIJAYNAGAR COLONY, HYD AND 5 OTHERS	VENKATRAM REDDY MANTUR	NARENDAR JALLI CHANDRASEKHAR REDDY GOPIREDDY	RANGA REDDY R1-APP BY UPENDRA CHAKRAVART HY RR2 TO 6- SERVED PAPER BOOK PREPARED counter affidavit filed vide usr no 21793/2025. MEMO FILED VIDE USR NO.38431/202 6

35	SA/733/2014 IA 1/2015(SAMP 68/2015)(Vacate Stay Petition) SA/734/2014	Dasari Yellamma Vs Mada Venkatesham	G VASANTHA RAYUDU	Mada Venkatesham(PARTY IN PERSON) SURYA BALU MAHENDRA (R9) SURYA BALU MAHENDRA (R10) SURYA BALU MAHENDRA (R11)	NALGONDA
36	SA/734/2014 IA 1/2015(SAMP 42/2015)(Vacate Stay Petition)	DANDEMPALLI YADIAH Vs MADA VENKATESHAM	G VASANTHA RAYUDU	MADA VENKATESHAM(PARTY IN PERSON) SURYA BALU MAHENDRA (R7) SURYA BALU MAHENDRA (R8) SURYA BALU MAHENDRA (R6)	NALGONDA
FINAL HEARING					
37	CCCA/288/2003	Priyadarshini Coop. Housing Society Limited Vs K.Narsingad Rao	SRINIVASA RAO PUTLURI K RAGHUVEER REDDY	S NAGESH REDDY R RAGHUNANDAN (R8) R RAGHUNANDAN (R6) R RAGHUNANDAN (R5) ANOOP KUMAR VEDATI (R9) R RAGHUNANDAN (R7) ANOOP KUMAR VEDATI (R10)	HYDERABAD R-1 DIED PER LRS RR-9 & 10 R- 4 APP BY M/S S NAGESH REDDY RR-2 & 3 DIED RR-5 TO 8 APP BY M/S R RAGHUNAND AN PROOF OF SERVICE FILED VIDE USR NO.141086 OF 2025 MATERIAL PAPERS FILED VIDE USR NO.38039/202 6 MEMO FILED VIDE USR NO.46196/202 6 MEMO FILED VIDE USR NO. 102542/2026
38	SA/1149/2003	Jogula Mallaiah Vs Akula Mallaiah	M RAJAMALLA REDDY	ANUGANTI PRANEETH	KARIMNAGAR
39	AS/3767/2004	V. Shadnkaraiah Vs V.Venkataiah (died)	M DAMODAR REDDY	P YADAGIRI RAO B N SWAMIJI (R31) B N SWAMIJI (R30) B N SWAMIJI (R29) B N SWAMIJI (R4) B N SWAMIJI (R3)	RANGA REDDY R-1-DIED VIDE C.T. R-2-APP BY M/S P YADAGIRI RAO RR-3 & 4 APP BY M/S B N SWAMIJI RR-5 TO 28 ARE NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO 81175/2026 RR29 to 31- App by M/s. B N Swamiji
40	WP/1627/2010	Smt. Buyyana Bharathi Vs State of Andhra Pradesh, Rep. by the Secretary to	GODA RAMALAKSHMI	GP FOR REVENUE K SARATH (R17)	KHAMMAM

41	WP/3708/2010 IA 1/2010(WPMP 4842/2010)(Suspension Petition)	A.Satish Kumar Vs The Joint Collector,	K RATHANGA PANI REDDY	GP FOR REVENUE	HYDERABAD
42	WP/4208/2010 IA 1/2010(WPMP 5454/2010)(Direction Petition)	Dharavath Vijayalaxmi Vs The District Collector,	C DAMODAR REDDY	GP FOR REVENUE GP FOR HOME (R27)	KHAMMAM
43	WP/4274/2010	A.P.Bhoodan Yagna Board, Gandhi Bhavan, Nampally Vs The District Collector, Ranga Reddy District	KAMALAKARA RAO BATHINA	GP FOR REVENUE	RANGA REDDY
44	WP/1107/2016 IA 4/2016(WPMP 5510/2016)(Vacation Motion Letter) IA 1/2018(Direction Petition)	MOHD. ABDUL QAYUM GHORI, Vs THE STATE OF TELANGANA	SUJITH JAISWAL	GP FOR ASSIGNMENT	HYDERABAD
45	WP/3007/2016 IA 1/2016(WPMP 3814/2016)(Direction Petition) IA 2/2016(WPMP 3815/2016)(Suspension Petition)	Bembiri Babu Rao Vs The State of Telangana	N KAMALA	GP FOR REVENUE	WARANGAL
46	WP/3492/2016	PUNNA MAHALINGAM, R.R. DIST AND ANOTHER Vs PRL SECY, REVENUE DEPT., HYD AND 5 OT	VIVEK JAIN	GP FOR REVENUE R VINOD REDDY (R35) R VINOD REDDY(SC FOR TSTRANSCO) (R34)	RANGA REDDY
47	WP/3677/2016	Jambli Bai, Vs The State of Telangana	J ASHVINI KUMAR	GP FOR REVENUE ADDL ADVOCATE GENERAL (R16) GP FOR AGRICULTURE (R15)	RANGA REDDY
48	WP/5047/2016 IA 1/2016(WPMP 6444/2016)(Suspension Petition)	K.KRISHNA,ANDANOT Vs STATE OF TG,PRL.SCY,REVENUE,HYD, AND 4	VEROSE SANJANA	GP FOR REVENUE G RAVI MOHAN (R6)	RANGA REDDY
49	WP/5701/2016	Boora Rama, Vs The State of Telangana,	R MADHAVI LATHA	GP FOR REVENUE	WARANGAL
50	WP/10613/2016 IA 1/2016(WPMP 13377/2016)(Direction Petition)	Jilkara Nadipi Narsaiah Vs State of Telangana,	I GOPAL SHARMA	GP FOR REVENUE GP FOR ASSIGNMENT (R4) GP FOR FORESTS (R1) GP FOR ASSIGNMENT (R2) GP FOR ASSIGNMENT (R3)	NIZAMABAD